

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/224/2023 in CP(CAA)/9/230/2023
NAME OF THE COMPANY	Essel Airport Infrastructure Pvt Ltd (Transferor Co.1) & Raipur Water Supply Pvt Ltd (Transferor Co.2) & Agrani Infrastructure Works Pvt Ltd (Transferor Co.3) & Dakshin Utility Works Ltd (Transferor Co.4) & Edisions Infrapower & Multivantures Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

ORDER

Present: None appeared for the Petitioner.

Mr. Vasantrao Meshram, Asst., Director of OL.

It is stated by the Asst., Director of OL that Report has been filed. For filing RD report, **matter is adjourned to 27.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)